

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 809
TO BE ANSWERED ON 07.02.2025

CORRUPTION BY NON-GOVERNMENTAL INSTITUTIONS

809. SHRI RAHUL KASWAN:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether it has come to the notice of the Government that a number of Non-Governmental Institutes/Non-Governmental Organisations (NGOs) are indulging in corruption, misusing Government funds and extorting money by spreading false propaganda in the name of Ministry and providing unverified data in this connection;
- (b) if so, the details thereof, State-wise including Rajasthan;
- (c) whether the Government is considering to formulate a new policy for the development of Women and Child Welfare; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (d) The Ministry of Women and Child Development releases funds directly to States/UTs under its various schemes. It does not release any funds to Non-Governmental Institutes/Non-Governmental Organisations (NGOs).
